

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3367
ANSWERED ON:23.08.2011
HEADLEY CASE
Reddy Shri K. Jayasurya Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any progress in investigation/Interrogation of David Coleman Headley;
- (b) if so, the details and the outcome thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): The investigation in India is complete. On the basis of the examination of David Coleman Headley in Chicago and on other revelations in the case during investigation, two Mutual Legal Assistance Treaty (MLAT) requests to USA and one Letter Rogatory under section 166 A of Cr. P.C. to Pakistan were sent. The MLAT to USA stands partially executed and evidence was transferred to the National Investigation Agency (NIA).

The transfer of some evidence from the USA is awaited. Similarly, transfer of evidence from Pakistan with regard to some other accused persons is awaited. The final report in the case accordingly will be filed in the competent Court.